

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 757/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: Megi Agro Chem Ltd.
V/s.
Laxsons Automation Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

20. Counsel Anosh Segura
Adv. Poonam Gordhanw
i/b. Veena Advani
Adv. for The Petitioner

ORDER

TCP No.757/ I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter on 12.2.2018.

V. NALLASENAPATHY
Member(Technical)

B. S. V. PRAKASH KUMAR
Member (Judicial)